

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 899
ANSWERED ON 09.02.2024

PUBLIC AND PRIVATE SECTOR HEAVY INDUSTRIES IN VARIOUS STATES

899. DR. KANIMOZHI NVN SOMU:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details of public and private sector heavy industries that have been set up in various States/UTs, particularly in Tamil Nadu during each of the last five years and the current year;
- (b) the number of families displaced due to setting up of such industries during the said period;
- (c) the number of families out of the displaced who have been rehabilitated in such States/UTs so far, State/UT-wise; and
- (d) the number of persons employed directly and indirectly in such industries so far, State/UT-wise particularly in Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) to (d): Setting up of heavy industries is a state subject and therefore, the Ministry of Heavy Industries (MHI) does not maintain any centralized data on setting up of public and private sector heavy industries in any part of the country including Tamil Nadu and the number of families / persons displaced / rehabilitated / employed due to this. Further in terms of heavy industries, the role of this Ministry is confined to the administration of Central Public Sector Enterprises (CPSEs) which are under its administrative control.
